

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copies of final
order dt. 7.11.03 issued
to counsel for both
sides and to all
parties.

29
14.11.03

DB
S-CT
14/11/03

Order dated 7.11.03

None appeared for the applicant
nor the applicant in person when
called. No request has also been made
on behalf of the applicant seeking
an adjournment. However, Sri Bose
Senior Standing Counsel was present.
This is a matter of 1998 dragged on
unnecessarily. It seems that that
the applicant is no more interested
in pursuing the matter any further.
For the reason aforesaid, this
year-old case of 1998 is dismissed
for default.

Inform the parties.

Subh
Vice Chairman FHS

Member (S)